

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 2 of 2016
WITH
M.A. No. 117 of 2016

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

6/ 26.03.2021 Mr. Ashutosh Anand, learned counsel prays for some time.
Accordingly, both these cases are adjourned.

(Ananda Sen, J.)

Kumar